

DIVISION BENCH
COURT - I

O-217

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

TP/19(KB)2017
COMP.APPL/15(KB)2017,
COMP.APPL/16(KB)2017

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 25TH APRIL 2024

IN THE MATTER OF	BIRLA EDUCATION TRUST & ORS. VS BIRLA CORPORATION LTD. ORS
UNDER SECTION	SEC. 241(1) SEC. 242(4)

Appearances (via video conferencing/physically)

Mr. A. Agarwalla, Adv. : For Petitioner
Ms. Urmila Chakraborty, Adv.
Ms. V. Khaitan, adv.

Ms. Manju Bhuteria, Adv. : For R1, 2,5,6,10,37 & 42
Mrs. Iram Hassan, Adv.

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the petitioner to file an affidavit of service of notice upon other respondents. Ld. Counsel seeks two weeks' time to file this affidavit. Time is allowed.
3. Post this matter on **27/6/2024**.

Balraj Joshi
Member (Technical)

Rohit Kapoor
Member (Judicial)